

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
OLD RED BUILDING, 38, M.G. Marg, CIVIL LINES, ALLAHABAD

Dated: 21/1/2016

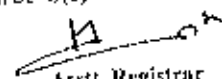
To

Appellant as per address in table below

Respondent as per address in table below

Final Order No. A/ 70040/2016 dated 20/1/2016

I am directed to transmit herewith a certified copy of order passed by the Tribunal under section 35-C(1) of the
Central Excise and Salt Act, 1944.


Asstt. Registrar

Application	Appeal	Name and Address of Appellant
	ST/310/2009	CCE, LUCKNOW 7-A, ASHOK MARG LUCKNOW
		INDIAN SECURITY GUARD SERVICE CHUNGI CHOWKI KHUTTAR ROAD PASCHIMI DIKSHITINA GOLA GOKARNATH KHERRI

Name and Address of Respondent
INDIAN SECURITY GUARD SERVICE CHUNGI CHOWKI KHUTTAR ROAD PASCHIMI DIKSHITINA GOLA GOKARNATH KHERRI

Other Appellants and Respondents as per Annexure

Copy To

3 Advocate(s) / Consultant(s) SH G.S.BISHIT, ADV
BHAGWATI BHAWAN
D-2267, INDIRA NAGAR
LUCKNOW(U.P)

4 Bar Association, CESTAT, ALLAHABAD

5 Director Publications, Customs, Excise, I.P. Estate, Delhi

6 M/s Centax Publications Pvt. Ltd., 1512-B, Bhishma Pitamah Marg, New Delhi-3

7 Company Law Institute of India Pvt. Ltd., No.2 (old no.36), Vaithyaram Street, T. Nagar, Chennai-17

8 Taxmann Allied Service Pvt. Ltd., 59/32, New Rohtak Road, New Delhi-110005

9 Easy Service Tax Online Dot Com Pvt. Ltd., 407A, Iscon Mall, Satellite Road, Ahmedabad-15

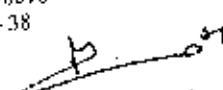
10 LAWCRUX Advisers Pvt. Ltd., LAW House, 1-8, Sector-10, Faridabad 121003 (Haryana)

11 TaxIndiaOnline.com Pvt. Ltd., 2nd Floor, Vasant Arcade, Vasant Kunj, New Delhi - 110070

12 Mark Professional Services Pvt. Ltd., 10B, Everest Block, Aditya Enclave, Hyderabad - 38

13 The ICFAI society, 52, Nagarjuna Hill, Punjagutta Hyderabad - 500082

14 C.D.R. 15 Office Copy 16 Guard File


Asstt. Registrar
Regional Bench, Allahabad

**IN THE CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL,
REGIONAL BENCH : ALLAHABAD**

S.T. Appeal No.310/09

Arising out of O/A No.07-ST/LKO/2009 dated 29.01.2009 passed by
Commr. (Appeals) of Customs & Central Excise & S.Tax, Lucknow.

For approval and signature:

**HON'BLE MR. ANIL CHOUDHARY, MEMBER (JUDICIAL)
HON'BLE MR. H. K. THAKUR, MEMBER (TECHNICAL)**

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1. Whether Press Reporters may be allowed to see
the Order for publication as per Rule 27 of the
CESTAT (Procedure) Rules, 1982? : No
 2. Whether It should be released under Rule 27 of the
CESTAT (Procedure) Rules, 1982 for publication
in any authoritative report or not? : Yes
 3. Whether His Lordship wishes to see the fair copy
of the Order? : Seen
 4. Whether Order is to be circulated to the Departmental
Authorities? : Yes
-

CCEx. & S.Tax, Lucknow

...APPELLANT(S)

VERSUS

M/s Indian Security Guard Services

RESPONDENT (S)

APPEARANCE

Shri Pawan Kumar Singh, Supdt. (A.R.) for the Department
Shri G. S. Bisht, Adv. for the Respondent (s)

CORAM:

HON'BLE MR. ANIL CHOUDHARY, MEMBER (JUDICIAL)
HON'BLE MR. H. K. THAKUR, MEMBER (TECHNICAL)

DATE OF HEARING & PRONOUNCEMENT : 20.01.2016

Final ORDER NO. 70040/2016



Per Mr. Anil Choudhary :

Appeal dismissed, as amount in dispute is below Rs.10.00 lakhs
(Rupees ten lakhs only), without entering into merits.

(Pronounced in the open Court)



(H.K.THAKUR)
MEMBER (TECHNICAL)



(ANIL CHOUDHARY)
MEMBER (JUDICIAL)

mm

प्रमाणित प्रती / Certified True Copy
1.2.14
सहायक रजिस्ट्रार / Asst. Registrar
रजिस्ट्रार, अन्वयस्थान एवं सेवा क्षेत्र
अधीन अधिनियम / (C.E.S.T.A.T.)
38, एन. सी. मार्ग, नरसिपट्ट-211001
38, N. C. MARG, NARSIPATT-211001

